

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.01.2024

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### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 101 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Shyam Sundar Maheshwari Vs. Adhunik Niryat Ispat Ltd.	Prabhansh Sharma
2.	I.A. No. 109 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	A K Trading Co Pvt. Ltd. Vs. Sumit Shukla & Ors.	Hitesh Sachar
3.	I.A. No. 110 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Drive India Enterprise Solutions Ltd. Vs. BTM Exports Ltd.	Shilpa Chohan
4.	I.A. No. 111 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Drive India Enterprise Solutions Ltd. Vs. BGM Telecommunications Pvt Ltd.	Shilpa Chohan
5.	I.A. No. 120 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Anoop Sharma Vs. Cargoflash Infotech Pvt. Ltd. & Ors.	Upamanyu Sharma
6.	I.A. No. 157 of 2024 in Comp. App. (AT) No. ___ of 2024	Col Ashish Khanna, SM (Retd.) Vs. Delhi Gymkhana Club Ltd. & Anr.	Ritu Suri

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